

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
LOK SABHA  
UNSTARRED QUESTION NO-4732  
ANSWERED ON-22.07.2019

**FINANCIAL AID TO CORPORATE COMPANIES**

4732. ADV. DEAN KURIAKOSE:

Will the Minister of FINANCE be pleased to state:

- (a) whether financial aid has been given to corporate companies by non-performing asset adjustment from fiscal year 2014 to March 2019; and
- (b) if so, the nature, name and amount of the companies that have been aided through this way?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI ANURAG SINGH THAKUR)

- (a): Reserve Bank of India has issued instructions on Prudential norms on Income Recognition, Asset Classification and Provisioning. Banking companies classify loans and advances as non-performing assets (NPAs) and make provision for NPAs in their balance-sheet from their internal accruals in accordance with these instructions. Government does not provide financial aid for such provisioning. Further, no adjustment is made to the borrower's liability to the banking company in respect of loan accounts for which the banking company has made provision.
- (b): Does not arise.

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